Name of Corporate Debtor Supermax Personal Care Private Limited

11-01-2024 Date of commencement of CIRP 01-11-2025 List of Creditors as on

Li	st of other creditors (Other than	financial creditors	s and operati	onal creditors)										
SI	Name of creditor		Details of	claim received	Details of claim admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if	
N	o.	D	Date of	Amount Claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	contingent claim	mutual dues,	not admitted	under	any
		r	receipt		admitted		covered by	covered by	related		that may be set-		verification	
							security interest	guarantee	party		off			
	l Vidyut Metalics Private Lim	ited 25	25-01-2024	1,71,26,87,671	1,71,26,87,671	Arising out of BTA	-	Y	-	-	-	-	-	
						Agreement dated								
						30.12.2010 with the								
						CD								
	2 Supermax Personal Care Em	ployee Co- 26	26-01-2024	6,40,40,531	6,40,40,531	Employee Credit	-	-	-	-	-	-	-	
	Op Credit Society Ltd					Society								
	3 Supermax Co-Op Credit Soc	iety Ltd(27	27-02-2024	7,43,90,550	2,70,58,050	Employee Credit		-	-				4,73,32,500	
	Hyd)					Society								
	Total 1,85,11,18,75			1,85,11,18,752	1,80,37,86,252	-	-	_	-	-	-	-	4,73,32,500	-

Notes:
1. The claim currently under verification may be admitted at a later date subject to further review of documents/information and/or receipt of further information/documents from the claimant